

Managers of Erstwhile Insurance Companies

2048. **Shri Damani:** Will the Minister of Finance be pleased to state:

(a) how many Branch Managers and Assistant Managers of the erstwhile life insurance companies could not be fitted in that capacity in the Life Insurance Corporation and are now working as inspectors; and

(b) whether their grade or emoluments were affected?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Branch Managers. 2

Assistant Branch Managers No1

(b). No. Special allowances like entertainment or contact allowance have, however, been discontinued in cases where, in the changed conditions of employment under the Corporation, there was no justification for their continuance.

Life Insurance Corporation

2049. **Shri Damani:** Will the Minister of Finance be pleased to state:

(a) the number of chief agents and special agents of the erstwhile life insurance companies working as inspectors now in the Life Insurance Corporation;

(b) whether any steps are being taken to absorb them into the service of Life Insurance Corporation; and

(c) if so, the nature thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) 378 persons who were formerly working as Chief Agents and Special Agents have been appointed as probationary inspectors in the Life Insurance Corporation.

(b) and (c). They will be absorbed in the service of the Corporation in accordance with a scheme formulated by the Corporation for bringing all the salaried field workers of the erstwhile insurance companies on to a common establishment with uniform

terms and conditions of service, scales of pay etc.

Settlers in Andaman Islands

2050. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who have been settled in Andaman Islands during 1957 (upto the 30th November, 1957);

(b) the various parts of India from which they came; and

(c) whether all of them were given land, money and other facilities?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 925 persons (233 families).

(b) West Bengal, Madras and Maharashtra.

(c) All agriculturist families numbering 225 were given five acres of cleared land each and cash grants and loans, admissible under the scheme. The remaining persons who are artisans, have been found employment in the Forest and Public Works Department of Andamans Administration.

Persons Overstaying in India

2052. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:
Shri Shree Narayan Das:

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons convicted on account of entering India without valid passports from August to November, 1957 (monthwise);

(b) the number of cases pertaining to the same period pending disposal; and

(c) the number of persons who have refused to go back to Pakistan after the expiry of their term of imprisonment during the same period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

to (c). The information is being collected and will be laid on the Table of the House as soon as it is available.

Crimes in Delhi

2053. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to state the number of crimes committed in Delhi State dur-

ing July to November, 1957 (month-wise) under the heads:—

- (i) murder;
- (ii) dacoity;
- (iii) abduction;
- (iv) kidnaping; and
- (v) criminal assault?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

	July	Aug.	Sept.	Oct.	Nov.
(i) Murder	6	13	4	4	4
(ii) Dacoity
(iii) Abduction	..	2	2	4	3
(iv) Kidnaping	12	14	19	15	11
(v) Criminal Assault	10	14	16	12	14

Pakistani Smugglers

2054. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state how many times fire was opened and exchanged between Pakistani smugglers and Indian border police or military personnel during June to November, 1957 (month-wise)?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

June	Nil
July	2
August	Nil
September	3
October	Nil
November	Nil.

Prohibition

2055. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to lay a statement on the Table showing the number of prosecutions for infringement of prohibition from the 1st August to the 30th November, 1957 in Delhi under the following charges:

- (i) infringement of time limit by dealers and hoteliers;
- (ii) drinking on dry days;

(iii) illicit distillation; and

(iv) other charges?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement is laid on the Table of the Lok Sabha. [See Appendix IX, annexure No. 130]

Grants to Universities for Scientific Research

2056. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state:

(a) the amounts of grants given to each of the Universities of Punjab, Agra, Calcutta and Bihar during 1956-57 for pursuing Scientific Research; and

(b) whether the Universities utilised the grants?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 131].